(c) Most of the tannery units in these States are small scale industrial units located in clusters. The Central Government has initiated a scheme for providing technological and financial assistance to tanneries in the small scale sector for setting up of Combined Effluent Treatment Plants.

## **Policy Paper on Pollution Control**

- 62. SHRI HARVENDRA SINGH HANSPAL: Will the Minister of ENVIRONMENT AND FORESTS be pleased to refer t<sub>0</sub> answer to Unstarred Question 1704 given in the Rajya Sabha on the 27th March, 1990 and state:
- (a) whether Government propose to bring out a policy paper on pollution control in the country;
  - (b) if so, the salient features thereof; and
- (c) by when the same would he brought out and implemented throughout the country?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI NILAMANI ROUTRAY): (a) Yes, Sir.

- (b) The salient features of the draft policy statement are integration of environmental and economic aspects in development planning; stress on the preventive aspects in pollution abatement; promotion of technological inputs for reducing industrial pollutants and reliance upon public cooperation in securing a clean environment.
- (c) The policy statement is proposed to he released in 1990.

## Re. conditions in Delhi Zoo

63. SHRI GHUFRAN AZAM: Will the Minister of ENVIRONMENT AND FORESTS he pleased to state;

(a) whether Government's attention has been drawn to the news item which appeared in the 'Hindustan Times' dated 27th May, 1990 under the caption "Delhi Zoo in bad shape";

to Questions

- -(b) if so, whether the animals in the Delhi Zo<sub>0</sub> are not treated with proper care;
- (c) whether most of the animals live in dirty water with bad smell; and
- (d) if so, what steps Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY UI £J.N VIIVUINIVII^N'I' AINU FORESTS (SHRIMATI MANEKA GANDHI): (a) Yes, Sir.

(b) to (d) Government takes every care to ensure that the animals in National Zoological Park, New Delhi, are kept in hygienic and congenial Uptil last living conditions. unfiltered wate<sub>r</sub> from Yamuna was being supplied in the moats of the enclosures for different animals in the Zoo but from January, 1990, filtered water is being supplied in the moats. Action is also in hand to construct the Ground Water Storage Tank and lay out additional water lines at an esti mated cost of Rs. 22 lakhs to augment the supply of filtered water to the zoo.

## Amendments to Environment related Acts

- 64. SHRI GHUFRAN AZAM: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:
- (a) whether it is a fact that due to flaws in the existing anti-pollution laws, it has become difficult for Government to implement them;
- (b) if so, whether Government propose to strengthen the anti-pollution laws in order to make them more effective and make amendments in the Environment Protection Act, Water (Prevention and Control of Pollution) Cess Act, the Indian Forests Act and the Wild Life Protection Act;

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- (c) if so, the details of the changes likely to be made in this regard; and
- (d) what is the extent to which the proposed changes would help in conforests in the country.

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI NILAMANI ROUTRAY): (a) and (b) No, Sir. However, revision and strengthening of laws in the light of changing situation and experience is a continuing process.

(c) and(d) Details of changes and their objectives when finalised are embodied in the form of legislative proposals for consideration of the Parliament.

## Abolition of special dispensation quota in KVS

- 65. SHRI ISH DUTT YADAV: Will the PRIME MINISTER be pleased to state:
- (a) whether it is a fact that the provision for admission in Kendriya Vidyalayas through Special dispensation has recently been abolished;
- (b) if so, whether it was done on the pleadings of Teachers' Association;
  - (c) IS so, the details thereof;
- (d) whether the  $r''^{-TM^7}$ '«'<">" is being reviewed in some modified form; and
  - (e) if so, the details thereof?

THE MINISTER OP STATE IN THE MINISTRY OP HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) to (e) The provision for admissions in Kendriya Vidyalayas through special dispensation has not been made use of during the current academic year so far. However, this provision would be used in a limited number of deserving cases.

- Keeping Himalayan Mountain clean Environmentally
- 66. CHOWDHRY HARI SINGH: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state.
- (a) whether it is a fact that Government have chalked out a programme to keep Himalaya Mountain environmentally clean;
- (b) if so, what are the details thereof and how much money has been allocated for the above programme in 1990-91?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI NILAMANI ROUTRAY): (a) and (b) There is no specific scheme for keeping Himalayan Mountain environmentally clean. However, under the Hill Area Development Programme, special assistance is provided for preservation of the ecological balance under which schemes such afforestation, soil and moisture conservation and introduction of technologies based on non-conventional energy sources are taken up. An allocation of Rs. 115 crores has been made for the year 1990-91 for the Himalayan States Bisides, other related schemes which are oriented towards keeping Himalayan Mountain clean include setting up of Biosphere Reserves, Research and Development Schemes, Establishment of the G.B. Pant Himalaya Paryavaran Evam Vikas Sansthan and Greening of Himalayas.

Setting up of new University in Orissa

- 67. SHRI BASUDEB MOHAPAT-RA: Will the PRIME MINISTER be pleased to state:
- (a) whether any proposal has been forwarded by the Orissa Government to the University Grants Commission for opening one new University in the State, especially in a Tribal District;
  - (b) if so, what are the details thereof; and
- (c) what is Government's reaction thereto?